

M/s Agrotech Foods Ltd., M/s RR Oomerbhoy Pvt. Ltd., M/s Dhara Vegetable Oils and Foods Company Ltd., M/s Jindal Oils and Fats Ltd., M/s Milk Food Ltd., M/s Seil Edible Oils Ltd., M/s Gujarat Cooperative Milk Marketing Federation Ltd., M/s Amrit Banaspati Company Ltd., M/s. Consumer Marketing India Pvt. Ltd., M/s. Recon Oil Industries Pvt. Ltd., M/s Shalimar Agro Tech Pvt. Ltd., M/s Sarda Agro Oil Ltd. and M/s Ruchi Infrastructure Ltd.

(c) The Prevention of Food Adulteration Rules, 1955 do not prescribe any limit of Trans Fatty Acid in edible oils and fats.

(d) Ministry of Health and Family Welfare vide its notification GSR 664(E) dated 19.9.2008 (effective from 19.03.2009) has made it compulsory:-

- to declare that the products containing Hydrogenated vegetable fat or bakery shortening shall declare on the label that it contains Trans Fatty Acid.
- that in case it is claimed on the label of the product that it is free from Trans Fatty Acids then the amount of Trans Fatty Acids shall not be more than 0.2g per serving.

AIIMS like hospital in Madurai

208 SHRI T.T.V. DHINAKARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is proposed to build a super speciality hospital on the lines of All India Institute of Medical Sciences in Madurai, Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) No, But a proposal to upgrade the Government Medical College, Madurai at an outlay of Rs.150 crore comprising Central contribution of Rs.125 Crore and State's contribution of Rs.25 Crore under the second phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) has been approved on 5.2.2009.

Arrangements for tackling swine flu

†209. SHRI AMIR ALAM KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that swine flu is spreading in the country, particularly in Delhi and northern India;

(b) if so, number of swine flu cases came to light during last month;

(c) whether the country lacks anti-swine flu drugs being supplied to the patients;

(d) if so, the reasons therefor; and

(e) the details of extensive arrangements made by Government to tackle swine flu and take up the matter on priority basis?

†Original notice of the question was received in Hindi.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) Since 13th May, 2009 till 30th June, 2009 there have been 109 laboratory confirmed cases of Influenza A H1N1 [Swine]

(c) There is adequate stock of anti-flu drugs in the national stockpile.

(d) Question does not arise.

(e) Government of India took a series of actions. A comprehensive plan including guidelines and standard operating procedures were put in place. Travel advisory was issued to defer non essential travel to the affected countries. Entry screening of passengers started at 22 international airports and five international checkpoints Community surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project. National Institute of Communicable Diseases, Delhi and National Institute of Virology, Pune are testing clinical samples. Sixteen additional laboratories have also started testing. There is adequate quantity of Oseltamivir, the drugs and protective equipments. License has been issued to three Indian manufacturers for importing seed virus to manufacture flu vaccine. Short term Media plan has been implemented. Travel advisory, do's and don'ts and other pertinent information has been widely published to allay fear and avoid panic. Media is kept informed on daily basis.

The pandemic preparedness and response calls for actions in sectors beyond health. National Disaster Management Authority has issued guidelines for such actions.

All States have been requested to gear up the State machinery and strengthen isolation facilities including critical care facilities at district level. Government is fully geared up to deal with the situation.

Radiation dangers from radio diagnostic tests

210. SHRI PRAKASH JAVADEKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is taking measures to make doctors aware of the dangers of radiation in radio diagnostic tests to which patients are subjected to;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Yes, Sir. Radiation protection measures and dangers of radiation are included in the curriculum of undergraduate and post graduate medical students of Radio Diagnosis and Radio Therapy courses.

Fake Chinese drugs

211. SHRI SUBHASH PRASAD YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether fake Chinese drugs are landing in Indian cities;